

FORM NO. 77

[See rule 145]

Statement of income distributed by a business trust to be provided to the unit holder under section 223

Part A: Particulars of the Unit Holders								
1.	Name:						<i>(refer Note 1)</i>	
2.	Address:						<i>(refer Note 2)</i>	
3.	Permanent Account Number (PAN):							
4.	E-mail Id:							
5.	Contact Number:					Country Code	Number	
6.	Name of the business trust:							
7.	PAN of the business trust:							
Part B: Other Information								
8.	Tax Year:							
9.	Details of the income distributed by the business trust to the unit holder, during the tax year, in the following format:							
	Sl. No.	Amount distributed	Date of distribution	Amount of income in the nature of interest referred to in Schedule V [Table: Sl. No. 3(a)]	Amount of income in the nature of renting or leasing or letting referred to in Schedule V [Table: Sl. No. 4]	Amount of income in the nature of dividend referred to in Schedule V [Table: Sl. No. 3(b)] in a case where the special purpose vehicle has exercised option under section 200	Amount of income in the nature of dividend referred to in Schedule V [Table: Sl. No. 3(b)] in a case where the special purpose vehicle has not exercised option under section 200	Amount of income other than that referred to in column (4), (5), (6), and (7)
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	1.							
	2.	<i>(Repeat, if required)</i>						
10.	Details of the amount referred to in section 92(2)(k) distributed by the business trust to the unit holder, in the following format:							
	Sl. No.	Number of units		Amount as referred to in section 92(2)(k) distributed with respect to one unit of unit holder during the tax year			Aggregate amount as referred to in section 92(2)(k) distributed with respect to all units of unit holder	

			during the tax year
	1.		
	2.	<i>(Repeat, if required)</i>	

Verification

I, _____, hereby affirm that the information provided in this application is true and correct to the best of my knowledge. I have not concealed any relevant fact.

I am submitting this application in my capacity as _____ (designation), holding PAN _____ and I am competent to verify and submit this application.

Place:

Signature:

Date:

Name:

Designation:

Notes:

1. The name shall include full name of the unit holder or business trust.
2. The address shall include flat/door/building, road/street/block/sector, area/locality, post office, town/city/district, state, country and pin code.
3. Some of the information in the form would be pre-filled to the extent possible.
4. The amount mentioned in this form is to be filled in rupees unless stated otherwise.